

## LOK SABHA DEBATES

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### LOK SABHA

Monday, March 11, 1991/Phalguna 20,  
1912 (Saka)

*The Lok Sabha met .*

*Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

### OBITUARY REFERENCES

[English]

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of two of our former colleagues, namely Sarvashri M. Kathamuthu and Tapeshwar Singh.

Shri M Kathamuthu was a member of the Fifth Lok Sabha during 1971-77, representing Nagapattinam constituency of Tamil Nadu.

Shri Kathamuthu started his social activities at the young age of 15. He worked among agricultural workers and other poorer sections of the society and was associated with various agricultural organisations of the State in different capacities. Besides he actively participated in trade union activities. He was also the Vice-President of the South Indian Railway Labour Union during 1942-44.

Shri Kathamuthu was editor of a fortnightly 'Uzhavuchelvam'. He had also to his

credit a number of pamphlets and articles on social and political issues of the time.

Shri Kathamuthu was an able parliamentarian. He lost no opportunity to highlight the problems faced by the kisans and workers in the House.

Shri Kathamuthu passed away on 26 February, 1991 at the age of 73.

Shri Tapeshwar Singh was a member of the Seventh and Eighth Lok Sabha During 1980-89 representing Bikramganj constituency of Bihar. Earlier he had been a member of the Bihar Legislative Assembly.

A prominent political worker, Shri Tapeshwar Singh remained active for about three decades in the State's political arena.

Shri Singh took a leading part in the National Co-operative Movement and founded several Co-operative federations and societies. His contribution to the spread of cooperative movement brought him into national politics. He served as the Chairman of National Cooperative Bank and NAFED.

An able parliamentarian, he made significant contributions to the debates of Lok Sabha.

He passed away at Patna on 27 February, 1991 at the age of about 60.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

*The Members then stood in silence for a short while*

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11.02 hrs.

PAPERS LAID ON THE TABLE

**Annual Report of and Review on the working of the University of Delhi, Delhi University of Hyderabad, Hyderabad for 1988-89 etc.**

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): I beg to lay on the Table:-

- (1) A copy of the Notification No. G.S.R. 554 (Hindi and English versions) published in Gazette of India dated the 25th August, 1990 containing corrigendum to the Notification No. G.S.R. 39, dated the 20th January, 1990. [Placed in Library. See No. LT—2231/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi, for the year 1988-89.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of University of Delhi, for the year 1988-89.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT—2232/91]
- (4) (i) A copy of the Annual Report

(Hindi and English versions of the University of Hyderabad, Hyderabad, for the year 1989-90.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad, Hyderabad, for the year 1989-90.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

**Major ports (Regulation of Entry, Stay, Movement and Exit of vessels) Amendment Rules, 1990 and Notifications under major Port Trusts Act, 1963 etc. and report of and Review on the working of Betwa River Board, Jhansi for the year 1989-90 etc.**

THE MINISTER OF STEEL AND MINES (SHRI ASHOKE KUMAR SEN) on behalf of Shri Manubhai Kotadia I beg to lay on the Table:-

- (1) A copy of the Major Ports (Regulation of Entry, Stay, Movement and Exit of Vessels) Amendment Rules, 1990 (Hindi and English versions) Published in Notification No. G.S.R. 47(E) in Gazette of India dated the 24th January, 1991, under sub-section (2B) of section 6 of the Indian Ports Act, 1908. [Placed in Library. See No. LT—2217/91]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-